

## **Gujarat Sales Tax (Amendment) Act, 2001**

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## **Gujarat Sales Tax (Amendment) Act, 2001**

An Act further to amend the Gujarat Sales Tax Act, 1969. It is hereby enacted in the fifty-second Year of the Republic of India as follows:-

### **1. Short Title And Commencement :-**

(1) This Act may be called the Gujarat Sales Tax (Amendment) Act, 2001. (2) It shall come into force on the 1st April, 2001.

### **2. Amendment Of Section 4-A Of Guj. 1 Of 1970 :-**

In the Gujarat Sales Tax Act, 1969, in section 4A, in sub-section (1), for the words "one year", the words "two years", shall be substituted.